

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/133521A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To, The Hon'ble Director,
Judicial Academy,
Assam

Dated Guwahati, the 14th December, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. JAA/37/2021/950 dated 28.09.2022

Sir,

With reference to the above, I am directed to inform you that Smti Shivani Handique, Research Officer, Judicial Academy has been accorded permission to avail Leave Travel Concession (LTC) for the block period of 2018-2021 (by way of carry forward) as prayed for, in the month of October, 2022 to visit Nainital, Uttarakhand via Delhi, along with her husband and minor daughter, by the shortest possible route, as per existing Rules.

Smti Handique may be informed accordingly.

Thanking you,

Yours faithfully

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/ 13353 - 13356A, dated 14/12/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Shivani Handique, Research Officer, Judicial Academy with reference to her letter dated 28.09.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

REGISTRAR (VIGILANCE)

14/12/22